

ORISSA HIGH COURT**FILING REPORT AS ON :02/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000073/2022	BIJAY KUMAR SAMAL VS BHARAT SANCHAR NIGAM LTD.	AVIJIT PAL VS	// ()
2	ARBP/0000074/2022	N.G. PROJECTS PVT. LTD. VS GOVT. OF ODISHA	SIDHANT DWIBEDI VS	// ()
3	BLAPL/0010879/2022	BIJAY BEHERA VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	/ /0 ()
4	BLAPL/0010880/2022	PAPU PAHARA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /273 /2022 ()
5	BLAPL/0010881/2022	USHA YADAV VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MUNIGUDA /189 /2022 ()
6	BLAPL/0010882/2022	BALARAM SAHOO @ TUTU VS STATE OF ODISHA	PRASANNA KUMAR MOHANTY VS	LALBAG /232 /2022 ()
7	BLAPL/0010883/2022	JASHOBANTA BARIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	CHANDILI /20 /2022 ()
8	BLAPL/0010884/2022	LAIKHAN GOLORY VS STATE OF ODISHA	MAMATA MISHRA VS	Judambo /6 /2020 ()
9	BLAPL/0010885/2022	GANESH BANCHHOR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BELPARA /218 /2021 ()
10	BLAPL/0010886/2022	KAILAS SAHU @ KAILASH SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	JONK /139 /2022 ()
11	BLAPL/0010887/2022	BRAHMANANDA PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /181 /2021 ()

ORISSA HIGH COURT**FILING REPORT AS ON :02/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0010888/2022	SUNIL KUMAR SWAIN VS STATE OF ODISHA	BHARAT JALLI VS	GOPALPUR /120 /2020 () //
13	BLAPL/0010889/2022	AJAY MISHRA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //
14	BLAPL/0010890/2022	DIPTESH MISTRI @ TIKU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /559 /2022 () //
15	BLAPL/0010891/2022	KESHABA PRADHAN VS STATE OF ODISHA	CHHABI BEHERA VS	MOHANA /136 /2022 () //
16	BLAPL/0010892/2022	BISWANATH SAHOO VS STATE OF ODISHA	SATYASHREE MOHANTY VS	CHANDRASEKHARPUR /342 /2022 () //
17	BLAPL/0010893/2022	MANORANJAN SHIAL @ MANOJ VS STATE OF ODISHA	SK. ZAFARULLA VS	KHAIRA /170 /2020 () //
18	BLAPL/0010894/2022	BHARAT CHANDRA PRADHAN VS STATE OF ODISHA	SK.ZAFARULLA VS	BANKI /39 /2020 () //
19	BLAPL/0010895/2022	GUPTESWAR GUNTHA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KORAPUT TOWN /196 /2021 () //
20	BLAPL/0010896/2022	SRIBASTA MAJHI VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	/ /0 () //
21	BLAPL/0010897/2022	KALIA @ PRADIP RANJAN JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /393 /2022 () //
22	BLAPL/0010898/2022	DILLIP KUMAR NAIK VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH SADAR /115 /2021 () //
23	BLAPL/0010899/2022	BASANTA LAL	DEEPAK KU SAHOO	KEONJHAR TOWN /347 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :02/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010900/2022	SAKILUDDIN AHAMAD @ AHMED	SABYASACHI MISHRA	BALUGAON P.S. /213 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010901/2022	GANESH KUMAR HOTTA	JYOTIRMAYA SAHOO	GOSANINUAGAM /80 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0010902/2022	NANDA @ NIRANJAN MALLIK	MANOJ BIHARI DAS	KENDRAPARA SADAR /207 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0010903/2022	TUTU @ PRAVAT RANJAN BARIK	JYOTIRMAYA SAHOO	JANKIA P.S. /279 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0010904/2022	SK. BILALUDDIN	HEMANTA KUMAR MOHANTA	ABHAYACHANDPUR /345 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0010905/2022	SAROJ KUMAR PRUSTY	SOURA CHANDRA MOHAPATRA	LALBAG /321 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0010906/2022	DASA MUNDA	DEEPAK KUMAR SAHOO	KEONJHAR SADAR /145 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0010907/2022	PRASANTA NAYAK	ANJAN KUMAR BISWAL	HINJILI (CHATRAPUR) /377 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0010908/2022	ASHOK SINGH	BABITA SAHU	SEMILLIGUDA /140 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0010909/2022	NARASINGHA SAMANTARA	DAYANANDA MOHAPATRA	PURI TOWN /285 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0010910/2022	PRASANTA MISHRA	CHITTA RANJAN DASH	KHANDAGIRI P.S. /458 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :02/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0010911/2022	STATE OF ODISHA SUBAS SABAR @ BIRAT SABAR VS	MANOJ KUMAR PANDA VS	// SAMAL /113 /2022 ()
36	BLAPL/0010912/2022	STATE OF ODISHA SIBU @ SIBANANDA PRADHAN VS	AMITAV TRIPATHY VS	// ITAMATI /180 /2022 ()
37	BLAPL/0010913/2022	STATE OF ODISHA SURAJ PALO VS	JYOTIRMAYA SAHOO VS	// MOHANA /171 /2021 ()
38	BLAPL/0010914/2022	STATE OF ODISHA RAMESWAR MAHADU BAVSKAR VS	BABITA SAHU VS	// KALIMELA /131 /2022 ()
39	BLAPL/0010915/2022	STATE OF ODISHA SIRIA BEHERA @ SRIDHAR BARIK VS	SUBHENDU KUMAR NAYAK VS	// DELANGA /157 /2020 ()
40	BLAPL/0010916/2022	STATE OF ODISHA CHANDAN SINGH VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /264 /2022 ()
41	BLAPL/0010917/2022	STATE OF ODISHA DHIRAJ LENKA VS	PRATIK NAYAK VS	// VIGILANCE PS (BERHAMPUR) /22 /2022 ()
42	BLAPL/0010918/2022	STATE OF ODISHA AKSHAYA JENA VS	BISWA RANJAN DAS VS	// BALUGAON P.S. /192 /2022 ()
43	BLAPL/0010919/2022	STATE OF ODISHA AJIT SINGH VS	CHHABI BEHERA VS	// PURIGHAT /241 /2022 ()
44	BLAPL/0010920/2022	STATE OF ODISHA RAJA DAS VS	RAJIB LOCHAN PATNAIK VS	// MALKANGIRI /560 /2022 ()
45	BLAPL/0010921/2022	STATE OF ODISHA SANTOSH KUMAR GUPTA VS UNION OF INDIA	BISWAJIT NAYAK VS	// / /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0010922/2022	SADHIA @ RAKESH JENA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	LALBAG /232 /2022 () //
47	BLAPL/0010923/2022	GANESH PADHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /430 /2022 () //
48	BLAPL/0010924/2022	SOHEL MOLLA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //
49	BLAPL/0010925/2022	RAMANA PANGI VS STATE OF ODISHA	BABITA SAHU VS	KALIMELA /207 /2022 () //
50	BLAPL/0010926/2022	MAHESWAR MALLIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	BINJHARPUR /526 /2022 () //
51	BLAPL/0010927/2022	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
52	BLAPL/0010928/2022	K.KRISHNA RAO VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE TOWN /218 /2022 () //
53	CMAPL/0000591/2022	TIRUPATI PRASAD BEGURAI VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// () //
54	CMAPL/0000592/2022	BISWAJIT BISWAL VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// () //
55	CMAPL/0000593/2022	ANIRUDHA BHOI VS LINGARAJ BHOI	ADV VS	// () //
56	CMP/0001095/2022	ABHIRAM SAHU VS BINA SAHU	BIPLAB P.B. BAHALI VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000319/2012
57	CMP/0001096/2022	PRAVAKAR BEHERA	MAHESWAR MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	CMP/0001097/2022	GOBINDA CHANDRA MOHARANA	PRAFULLA KUMAR MALLICK	//
		VS	VS	CIVIL JUDGE (JD),SORO(Baleshwar)
		KANHU CHARAN MOHARANA		CS/0000005/2021
59	CMP/0001098/2022	BINODINI BHUE	NIROD KUMAR SAHU	//
		VS	VS	()
		SURESH KUMAR AGARWAL		//
60	CMP/0001099/2022	SARAT KUMAR SAHOO @ SARALA SAHOO	H.S.SATAPATHY	//
		VS	VS	CIVIL JUDGE (SD),KAMAKSHYANAGAR(Dhenkanal)
		DHANESWAR SAHOO		CS/0000130/2013
61	CMP/0001100/2022	SATYANARAYAN BARIK	VIVEKANANDA JENA	//
		VS	VS	()
		NAGUNI BARIK		//
62	CMP/0001101/2022	SANA BAG	SURYAKANTA DWIBEDI	//
		VS	VS	()
		ROHITA BAGARTY		//
63	CONTC/0006671/2022	KSHITISH CHANDRA DAS	ADV.	//
		VS	VS	()
		VISHAL K.DEV,PRINCIPAL SECY.,FINANCE DEPT.		//
64	CONTC/0006672/2022	ALANKA MONI KULESIKA	ADV	//
		VS	VS	()
		VISHAL K.DEV, PRINCIPAL SECY., FINANCE DEPT.		//
65	CONTC/0006673/2022	KHIROD KUMAR PATRA	ADV.	//
		VS	VS	()
		LOGANAYAGI DIVYA V.,IPS		//
66	CONTC/0006674/2022	TRILOCHAN NAYAK	KISHORE CHANDRA PRADHAN	//
		VS	VS	()
		BISHNUPADA SETHI,IAS		//
67	CONTC/0006675/2022	DAMODAR PUSTY	KISHORE CHANDRA PRADHAN	//
		VS	VS	()
		BISHNUPADA SETHI, I.A.S.		//
68	CONTC/0006676/2022	SUSHANTA KUMAR DASH	KISHORE CHANDRA PRADHAN	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CONTC/0006677/2022	BISHNUPADA SETHI,IAS NARAYAN BEHERA VS	KISHORE CHANDRA PRADHAN VS	// // ()
70	CONTC/0006678/2022	BISHNUPADA SETHI,IAS UPENDRA NAYAK VS	KISHORE CHANDRA PRADHAN VS	// // ()
71	CONTC/0006679/2022	BISHNUPADA SETHI, I.A.S. SANATAN NAYAK VS	KISHORE CHANDRA PRADHAN VS	// // ()
72	CONTC/0006680/2022	BISHNUPADA SETHI,IAS BHASKAR MAHALA VS	ADV VS	// // ()
73	CONTC/0006681/2022	BISHNUPADA SETHI, I.A.S. BHASKAR MAHALA VS	KISHORE CHANDRA PRADHAN VS	// // ()
74	CONTC/0006682/2022	BISHNUPADA SETHI,IAS DINA KRISHNA MOHANTY VS	ADV VS	// // ()
75	CONTC/0006683/2022	G. MATHI VATHANAN, I.A.S. KISHORE KUMAR PRADHAN VS	ADV. VS	// // ()
76	CONTC/0006684/2022	DR.MONA SHARMA, I.A.S. BHIMSEN MAHARANA VS	ADV. VS	// // ()
77	CONTC/0006685/2022	SURENDRA KUMAR,SPL. SECY.,GA DEPT. JAYAKRISHNA BHANJA VS	PRASANTA KUMAR MISHRA VS	// // ()
78	CONTC/0006686/2022	REGHU G, I.A.S. NANDA KISHORE SAHOO VS	ADV. VS	// // ()
79	CONTC/0006687/2022	ANU GARG,ADDL.CHIEF SECY, W.R. DEPT. RASHMI RANJAN DASH VS	ADV VS	// // ()
		COMMNR CUM SECY., SC AND ST DEVLOPMENT DEPT.		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0006688/2022	PABITRA MOHAN SWAIN VS DR. UDDHAB CHANDRA MAJHI, I.A.S.	ADV VS	// 0 //
81	CONTC/0006689/2022	M/S GREEN CULTURE VS RABINDRA KANHAR, B.D.O., HARABHANGA	ADV VS	// 0 //
82	CONTC/0006690/2022	GOPAL KRUSHNA MOHANTY VS ASHISH THAKARE, I.A.S.	S.SATAPATHY VS	// 0 //
83	CONTC/0006691/2022	ARATATRAN JENA VS ASHISH THAKARE, IAS	S.SATAPATHY VS	// 0 //
84	CONTC/0006692/2022	SUBASINI DAS VS ASHISH THAKARE, I.A.S.	S.SATAPATHY VS	// 0 //
85	CONTC/0006693/2022	SWAGATIKA SAHANI VS ASHISH THAKARE, I.A.S.	S.SATAPATHY VS	// 0 //
86	CONTC/0006694/2022	SUJIT KUMAR MOHANTY VS ASHISH THAKARE, I.A.S.	S.SATAPATHY VS	// 0 //
87	CONTC/0006695/2022	DEBASIS SENAPATI VS ASHISH THAKARE, I.A.S.	S.SATAPATHY VS	// 0 //
88	CONTC/0006696/2022	SUNITA DATTA VS ASHISH THAKARE, IAS	S.SATAPATHY VS	// 0 //
89	CONTC/0006697/2022	PUNYATOYA CHAKRA VS ASHISH THAKARE, I.A.S.	S.SATAPATHY VS	// 0 //
90	CONTC/0006698/2022	DAMAYANTI SAHOO VS GITIKA NAYAK, DEPUTY COLLECTOR CUM LAND ACQUISITION OFFICER, JHARSUGUDA	ADV VS	// 0 //
91	CONTC/0006699/2022	BASANTA KUMAR BARIK	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0006700/2022	BISHNUPADA SETHI, I.A.S. SHRIKANT PRADHAN	SAMEER KUMAR DAS	//
		VS	VS	0
93	CONTC/0006701/2022	SATYABRATA SAHU, IAS DILLIP KUMAR PRADHAN	ADV	//
		VS	VS	0
94	CONTC/0006702/2022	ASWATHY.S, PRINCIPAL SECY., S AND ME DEPT GOPAL SETHI	ADV.	//
		VS	VS	0
95	CONTC/0006703/2022	ANU GARG, IAS KANAK SETHI	ADV	//
		VS	VS	0
96	CONTC/0006704/2022	BHASKAR SARMA, I.A.S. KEDARNATH BEHERA	ADV.	//
		VS	VS	0
97	CONTC/0006705/2022	ANU GARG, IAS SNIGDHARANI PATTNAIK	ADV.	//
		VS	VS	0
98	CONTC/0006706/2022	ASWASTI S., IAS PROMODINI BISWAL	ADV	//
		VS	VS	0
99	CONTC/0006707/2022	SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA SARAT CHANDRA MOHANTA	ADV	//
		VS	VS	0
100	CONTC/0006708/2022	BISHNUPADA SETHI, I.A.S. RASHMITA TRIPATHY	ADV.	//
		VS	VS	0
101	CONTC/0006709/2022	SIDHESWAR BALIRAM BONDAR, IAS MANOJ PATRA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
102	CONTC/0006710/2022	REGHU G., I.A.S. PRANAB RANJAN DAS	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0006711/2022	SUSHIL KUMAR LOHANI, IAS ADIKANDA SAHOO VS	ADV VS	// // 0
104	CONTC/0006712/2022	SMRUTI RANJAN PRADHAN, I.A.S. RATNAKAR BEHERA VS	ADV VS	// // 0
105	CONTC/0006713/2022	ASWATHY S., I.A.S. PANCHANAN SAHOO VS	ADV. VS	// // 0
106	CONTC/0006714/2022	ASWATHY S.,IAS PRASANNA KUMAR MOHARANA VS	adv. VS	// // 0
107	CONTC/0006715/2022	ASWATHY S., IAS PARAMANANDA BEHERA VS	ADV VS	// // 0
108	CONTC/0006716/2022	ASWATHY S., I.A.S. SANTOSH KUMAR PRADHAN VS	ADV. VS	// // 0
109	CONTC/0006717/2022	ASWATHY S., I.A.S. CHATURBHUJA BARIK VS	ADV VS	// // 0
110	CONTC/0006718/2022	ASWATHY S., I.A.S. NIRAJA KANTA PRADHAN VS	ADV, VS	// // 0
111	CONTC/0006719/2022	ASWATHY S., IAS SUBASA CHANDRA JENA VS	ADV. VS	// // 0
112	CONTC/0006720/2022	ASWATHY S.,IAS DAITARY SAHOO VS	ADV VS	// // 0
113	CONTC/0006721/2022	ASWATHY S., I.A.S. BIBEKA NANDA BEHERA VS	ADV. VS	// // 0
		ASWATHY S., IAS		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0006722/2022	PANCHANAN GAIGARIA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
115	CONTC/0006723/2022	BIJAN KUMAR SAHOO VS ASWATHY S, IAS	ADV. VS	// 0 //
116	CONTC/0006724/2022	BIRANCHI NARAYAN MISHRA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
117	CONTC/0006725/2022	DHRUBA CHARAN SAHU VS ASWATHY S., I.A.S.	ADV VS	// 0 //
118	CONTC/0006726/2022	SANJIB KUMAR DASH VS ASWATHY S., I.A.S.	ADV VS	// 0 //
119	CONTC/0006727/2022	GOURANGA CHARAN JENAMANI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
120	CONTC/0006728/2022	GIRISH CHANDRA KHUNTIA VS BISHNUPADA SETHI, COMMNR. CUM SECY., HE DEPT	ADV VS	// 0 //
121	CONTC/0006729/2022	PRIYAMBADA SWAIN VS ASWATHY S., I.A.S.	ADV VS	// 0 //
122	CONTC/0006730/2022	UTKAL PRAMANIK VS AMRIT RUTURAJ, I.A.S.	SANJIB RAY VS	// 0 //
123	CONTC/0006731/2022	RANJAN BEHERA VS VINAY KUMAR TRIPATHY, CHAIRMAN AND CEO, RAILWAY BOARD	DEBARAJ MOHANTY VS	// 0 //
124	CONTR/0000068/2022	SADHABANI BEHERA VS SHRADHANJALI RAY, ASST. SESSIONS JUDGE CUM CIVIL JUDGE (SR. DIVN.), KAMAKHYA NAGAR	AMIT PRASAD BOSE VS	/ /0 0 //
125	CRLA/0000976/2022	RANJITA PARIDA	RABINDRA NATH BARIK	SARANAKUL /128 /2017

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLA/0000977/2022	STATE OF ODISHA TRINATH BAURI	PRASANNA KUMAR MISHRA	// KORAPUT VIGILANCE /40 /2015
		VS	VS	()
127	CRLA/0000978/2022	STATE OF ODISHA(VIG.) SIBA @ GOBARDHAN NAIK	SUSANTA SEKHAR MOHAPATRA	// BANARAPAL /3 /2021
		VS	VS	()
128	CRLA/0000979/2022	STATE OF ODISHA RAJESH KUMAR PATEL	BIBHU PRASAD MOHANTY	// SAMBALPUR VIGILANCE /20 /2006
		VS	VS	()
129	CRLA/0000980/2022	STATE OF ODISHA(VIG.) SAMIR KALO @ CHIKU	BIJAYA KUMAR RAGADA	// MAHULPALI /60 /2020
		VS	VS	()
130	CRLA/0000981/2022	STATE OF ODISHA GOVINDA KHATI	BIJAYA KUMAR RAGADA	// JHARSUGUDA /208 /2014
		VS	VS	()
131	CRLA/0000982/2022	STATE OF ODISHA SURAJ SINGH	PRATIK NAYAK	// KOKSARA /159 /2021
		VS	VS	()
132	CRLLP/0000052/2022	STATE OF ODISHA GYANARANJAN MOHANTY	SAMVIT MOHANTY	// TIRTOL /473 /2021
		VS	VS	()
133	CRLMA/0000300/2022	STATE OF ODISHA GOPAL BESHRA	ADV.	// / /0
		VS	VS	()
134	CRLMC/0003295/2022	STATE OF ODISHA NIRMALA JAIN	S.K.MISHRA	// MALKANGIRI /336 /2020
		VS	VS	()
135	CRLMC/0003296/2022	STATE OF ODISHA PRAVASH CHANDRA MOHANTY	AJIT KUMAR MOHANTY	// BURLA /352 /2019
		VS	VS	()
136	CRLMC/0003297/2022	STATE OF ODISHA MINATI SAMANTARAY	HEMANT KUMAR MUND	// CUTTACK VIGILANCE /62 /2009
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003298/2022	STATE OF ODISHA PARAMITA PANDA VS	SOURA CHANDRA MOHAPATRA VS	// NIRAKARPUR /86 /2021 ()
138	CRLMC/0003299/2022	STATE OF ODISHA MADHABANANDA JENA@MADHA VS	ARIJEET MISHRA VS	// KOREI /53 /2021 ()
139	CRLMC/0003300/2022	STATE OF ODISHA SAMPAD KUMAR BEHERA VS	BISWAJIT SAHOO VS	// ASTARANGA MARINE PS /18 /2020 ()
140	CRLMC/0003301/2022	STATE OF ODISHA MAHENDRA BAG VS	J.N.PANDA VS	// KANTABANJI /122 /2011 ()
141	CRLMC/0003302/2022	STATE OF ODISHA ALTAH HUSEN VS	J.N.PANDA VS	// JAIPATNA /98 /2011 ()
142	CRLMC/0003303/2022	STATE OF ODISHA SK.AFZAL VS	BITAS KUMAR SWAIN VS	// LALBAG /76 /2021 ()
143	CRLMC/0003304/2022	STATE OF ODISHA KANHU CHARAN DAS VS	BIDYADHAR MANSINGA VS	// SALIPUR /140 /2018 ()
144	CRLMC/0003305/2022	STATE OF ODISHA CHAITANYA DUTTA VS	SAMBEET PATTANAYAK VS	// JODAPADAR /83 /2015 ()
145	CRLMC/0003306/2022	STATE OF ODISHA ARUN NAYAK@ARUN KUMAR NAYAK VS	UDIT RANJAN JENA VS	// NAIKANI-DIHI /25 /2020 ()
146	CRLMC/0003307/2022	STATE OF ODISHA UMESH@AMARESH CHANDRA PANDA VS	ANIRUDHA DAS VS	// FATEGARH /45 /2021 ()
147	CRLMC/0003308/2022	STATE OF ODISHA SAROJ KUMAR TARASIA VS	RABI NARAYAN MOHANTY VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0003309/2022	NAGU@SAMARENDRA SAMAL VS STATE OF ODISHA	ASISH KUMAR RAY VS	BARI /112 /2017 () //
149	CRLMC/0003310/2022	BHAGIRATHI JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /491 /2021 () //
150	CRLMC/0003311/2022	SANGRAM KESHARI SAHOO@SANGRAM SAHU VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	SOHELLA /161 /2020 () //
151	CRLMC/0003312/2022	SUMANTA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /12 /2021 () //
152	CRLMC/0003313/2022	SAHADAT MANDAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 () //
153	CRLMC/0003314/2022	MITU NAYAK VS STATE OF ODISHA	MANAS CHAND VS	BALUGAON P.S. /156 /2021 () //
154	CRLMC/0003315/2022	PRAVAT KUMAR SAHOO VS STATE OF ODISHA(VIG.)	SURYAKANTA JENA VS	VIGILANCE PS (BERHAMPUR) /43 /2010 () //
155	CRLMC/0003316/2022	SIBARAM GANTHIA VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	GANIA /5 /2014 () //
156	CRLMC/0003317/2022	SURABALA SAHOO VS STATE OF ODISHA	U.C.MISHRA VS	SAHID NAGAR P.S. /365 /2015 () //
157	CRLMC/0003318/2022	SAIKH MASHUD@HASAN VS STATE OF ODISHA	PRANAYA SWAIN VS	NISCHINTAKOILI /150 /2022 () //
158	CRLMC/0003319/2022	BASANT PRASAD VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /96 /2021 () //
159	CRLMC/0003320/2022	PRASANT @PERSURAM PAIKARAY	BIPLAB KUMAR DASH	SPL.TASK FORCE /9 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMP/0002270/2022	STATE OF ODISHA KANDARPA DANSANA	ASWINI KUMAR MISHRA	// /0
		VS	VS	()
161	CRLMP/0002271/2022	STATE OF ODISHA PRITI JAISWAL	SANGRAM RATH	// /0
		VS	VS	()
162	CRLMP/0002272/2022	STATE OF ODISHA PRASANTH SATAPATHY	PRATYUSHA NAIDU	// /0
		VS	VS	()
163	CRLMP/0002273/2022	STATE OF ODISHA SURESH KUMAR ROUT	DAYANIDHI MOHANTY	// /0
		VS	VS	()
164	CRLMP/0002274/2022	STATE OF ODISHA SADASHIVA NAYAK	TRILOCHAN PANIGRAHI	// RAMACHANDI /107 /2022
		VS	VS	()
165	CRLMP/0002275/2022	STATE OF ODISHA URMILA MALLICK	ABHAYA KUMAR PARIDA	// /0
		VS	VS	()
166	CRLMP/0002276/2022	STATE OF ODISHA RANJITA MAHARANA	SURESH KUMAR PANDA	// /0
		VS	VS	()
167	CRLMP/0002277/2022	STATE OF ODISHA BIKASH JENA	SURESH KUMAR PANDA	// /0
		VS	VS	()
168	CRLMP/0002278/2022	STATE OF ODISHA DURGA PRASAD RATH	PRADEEP KUMAR MOHAPATRA	// /0
		VS	VS	()
169	CRLMP/0002279/2022	STATE OF ODISHA MOHAN SETHI	PRANAB KUMAR PASAYAT	// /0
		VS	VS	()
170	CRLMP/0002280/2022	STATE OF ODISHA LAKESH CHANDRA BEHERA	BISWARANJAN MOHAPATRA	// /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0002281/2022	STATE OF ODISHA BISHNUPRIYA RANASINGH VS	MRITUNJAY BANERJEE VS	// //0 ()
172	CRLMP/0002282/2022	STATE OF ODISHA SATYAJIT BARIK VS	BYOMAKESH TRIPATHY VS	// //0 ()
173	FAO/0000422/2022	STATE OF ODISHA S.K.AMIN VS	DEEPALI MAHAPATRA VS	// // ()
174	FAO/0000423/2022	UNION OF INDIA SURA BEHERA VS	DEEPALI MAHAPATRA VS	// // ()
175	FAO/0000424/2022	RAILWAYS ORIENTAL INSURANCE CO. LTD. VS	NIBEDITA MOHANTY VS	// // ()
176	FAO/0000425/2022	BUDHIMATI BHOI ORIENTAL INSURANCE CO. LTD. VS	ADAM ALI KHAN VS	// // ()
177	MACA/0000584/2022	SWAPNAJITA SENAPATI THE MANAGER, LEGAL CELL, M/S.NEW INDIA ASSURANCE CO. LTD. VS	ADAM ALI KHAN VS	// // ()
178	MACA/0000585/2022	FIROZ KUMAR SAHOO D.M.,ORIENTAL INSURANCE COMPANY LTD. VS	SANTOSH KUMAR MOHANTY VS	// // ()
179	MACA/0000586/2022	SARITA PANDE PRITI PRADHAN VS	BIRANCHI NARAYAN RATH VS	// // ()
180	MACA/0000587/2022	AKASH NAYAK DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS	RINJITH HIMALA PATI VS	// // ()
181	MACA/0000588/2022	PRAMILA SAHU M/S.SHRIRAM G.I.CO. LTD. VS	ADAM ALI KHAN VS	// // ()
		BASANTI BEHERA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0000589/2022	SAUNTIA HARI VS DIRECTOR GENERAL CRPF,BLOCK NO.1 C.G.O. COMPLEX	PRASANTA KUMAR TRIPATHY VS	// 0 //
183	MACA/0000590/2022	M/S. SHRIRAM G.I.CO. LTD. VS SNEHALATA DAS	ADAM ALI KHAN VS	// 0 //
184	MATA/0000223/2022	CHANDRABHANU MISHRA VS IPSITA PANDA	RABINDRANATH BARIK VS	// 0 //
185	MATA/0000224/2022	BENUDHAR BEHERA VS CITY SATABDI	KOUSIK ANANDA GURU VS	// 0 //
186	MATA/0000225/2022	NIBEDITA SAHOO VS BIBHUTI BHUSAN SAHOO	ASHWINI KUMAR DAS VS	// 0 //
187	RSA/0000293/2022	MULLA SURYA NARAYAN PRADHAN VS MULLA SUSILA PRADHAN	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
188	RSA/0000294/2022	CHANDRA SEKHAR PADHY VS GOURI SANKAR PANIGRAHY	ASHOK DAS VS	// 0 //
189	RVWPET/0000298/2022	BICHITRANANDA NAYAK VS STATE OF ORISSA	ADV. VS	// 0 //
190	RVWPET/0000299/2022	KASTURABA GANDHI MATRUNIKETAN, PAIKAMALSISIR KUMAR PUROHIT VS STATE OF ODISHA	VS	// 0 //
191	TRP(C)/0000426/2022	RAJALAXMI BEHERA VS PRAFULLA KUMAR BEHERA	NETRANANDA BISWAL VS	// 0 //
192	TRP(C)/0000427/2022	SASMITA RAUTRAY VS PANCHANAN BARIK	SATYA NARAYAN MISHRA 4 VS	// 0 //
193	TRPCRL/0000096/2022	SARAT KUMAR SAHOO	PANCHANAN PANIGRAHI	//0

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	TRPCRL/000097/2022	AMITA@AMITABALA SAHOO JAGAMOHAN KHUNTIA	SANJAY KUMAR PATTANAİK	// RANPUR /132 /2021
		VS	VS	()
195	TRPCRL/000098/2022	STATE OF ODISHA LITAN KUMAR JETHY@JETHI	PRAVASH CHANDRA JENA	// //0
		VS	VS	()
196	WA/0001444/2022	LUISH GARNAYAK STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	// //
		VS	VS	()
197	WA/0001445/2022	SOUMYARANJAN KAR STATE OF ODISHA	CH. SATYAJIT MISHRA, A.G.A.	// //
		VS	VS	()
198	WA/0001446/2022	DR. CHITTARANJAN BEHERA STATE OF ODISHA	CH. SATYAJIT MISHRA, A.G.A.	// //
		VS	VS	()
199	WA/0001447/2022	DR. AUROBINDO DAS STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	// //
		VS	VS	()
200	WA/0001448/2022	SATRUGHNA MANDOI STATE OF ODISHA	CH. SATYAJIT MISHRA, A.G.A.	// //
		VS	VS	()
201	WA/0001449/2022	DR. SURESH KUMAR PALLAI STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	// //
		VS	VS	()
202	WA/0001450/2022	JAYKRUSHNAL MOHANTA NABAGHANA SWAIN	SUKANTA KUMAR NAYAK	// //
		VS	VS	()
203	WA/0001451/2022	BANITA ROUT DR.SULATA MOHAPATRA	ADV	// //
		VS	VS	()
204	WP(C)/0029178/2022	CHIEF SECY., GOVT. OF ODISHA ADITYA KUMAR ACHARYA	DR.PURUSOTTAM CHULI	// //
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :02/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0029179/2022	STATE OF ODISHA DR. HIMANSHU SEKHAR PADHI VS	DR.PURUSOTTAM CHULI VS	// // ()
206	WP(C)/0029180/2022	STATE OF ODISHA ROHIT KUMAR SINGH RAGHAB VS	SITANSU MOHAN SINGH VS	// // ()
207	WP(C)/0029181/2022	STATE OF ODISHA SUDARSHANA MOHANTA VS	SITANSU MOHAN SINGH VS	// // ()
208	WP(C)/0029182/2022	STATE OF ODISHA DULANA MALLIK VS	BIJAYA KUMAR NAYAK 3 VS	// // ()
209	WP(C)/0029183/2022	STATE OF ODISHA CHAMARA NAG @ CHAMARA CHANDRA NAG VS	TIRTH KUMAR SAHU VS	// // ()
210	WP(C)/0029184/2022	STATE OF ODISHA CHITTARANJAN BAL VS	SITANSU MOHAN SINGH VS	// // ()
211	WP(C)/0029185/2022	STATE OF ODISHA CHANDRAMANI MUGRI VS	TIRTH KUMAR SAHU VS	// // ()
212	WP(C)/0029186/2022	STATE OF ODISHA SANKHA NANDA DAS VS	SITANSU MOHAN SINGH VS	// // ()
213	WP(C)/0029187/2022	STATE OF ODISHA MAMATA SUBHADARSINI DEO VS	SITANSU MOHAN SINGH VS	// // ()
214	WP(C)/0029188/2022	STATE OF ODISHA PADMANAV PAHI VS	SITANSU MOHAN SINGH VS	// // ()
215	WP(C)/0029189/2022	STATE OF ODISHA DURGA PRASAD SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // // ()

ORISSA HIGH COURT**FILING REPORT AS ON :02/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0029190/2022	SK. NURUDDIN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
217	WP(C)/0029191/2022	SUDHARANI SAHOO VS COLLECTOR, DHENKANAL	SUBRATA MISHRA VS	// 0 //
218	WP(C)/0029192/2022	ABUL PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
219	WP(C)/0029193/2022	SWAPNA RANI BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
220	WP(C)/0029194/2022	LAXMIDHAR BISWAL VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// 0 //
221	WP(C)/0029195/2022	SUBASH CHANDRA SAHOO VS COLLECTOR, JAGATSINGHPUR	AJIT KUMAR PANDA VS	// 0 //
222	WP(C)/0029196/2022	RINA PRUSTY VS ZONAL MANAGER, LIC OF INDIA, BIHAR	T.PANIGRAHI VS	// 0 //
223	WP(C)/0029197/2022	BIRENDRA KESHARI ARUKHA VS REGISTRAR CO-OPERATIVE SOCIETIES, BBSR	GOPAL KRISHNA NAYAK VS	// 0 //
224	WP(C)/0029198/2022	NARENDRA BISHI VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
225	WP(C)/0029199/2022	BASANTI DASH VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
226	WP(C)/0029200/2022	RAMESH KUMAR PRUSTI VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
227	WP(C)/0029201/2022	SAROJ KUMAR DEHURY	MANORANJAN PADHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0029202/2022	PREMLAL SAGAR	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0029203/2022	REENABALA PARIDA	NIRMAL CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0029204/2022	RAJESH KU. SAHOO	ASWINI KUMAR KARMI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0029205/2022	MOHIUDDIN ALI	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0029206/2022	PRATYUSH KUMAR BEHERA	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		THE ODISHA STATE CO-OP. MILK PRODUCERS FEDERATION LTD.		//
233	WP(C)/0029207/2022	GOURANGA CHARAN PANDA	PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0029208/2022	DR. ARCHANA MISHRA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0029209/2022	MAYADHAR JENA	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0029210/2022	SUSILA TARAI	RAJENDRA NARAYAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0029211/2022	KAMAL LOCHAN SAHOO	AVIJIT PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0029212/2022	TUNURAM SAHU	JAGABANDHU SAHU	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0029213/2022	STATE OF ODISHA KESHAB CHANDRA KHUNTIA VS	DR. BINODA KUMAR MISHRA VS	// // ()
240	WP(C)/0029214/2022	STATE OF ODISHA M/S PARADIP PARIVAHAN PVT. LTD.,BBSR VS	KANANBALA ROY CHOUDHURY VS	// // ()
241	WP(C)/0029215/2022	PRINCIPAL COMMISSIONER, GST (CENTRAL TAX) AND C.EX.,BBSR CHITTA RANJAN MISHRA VS	ACHYUTANANDA PATTANAİK VS	// // ()
242	WP(C)/0029216/2022	STATE OF ODISHA PRABASINI PANDA VS	DURGESH NARAYAN RATH VS	// // ()
243	WP(C)/0029217/2022	STATE OF ORISSA AMRITA BISWAS VS	AMRITA MISHRA VS	// // ()
244	WP(C)/0029218/2022	STATE OF ODISHA PRAMILA BARIK VS	SANJAY KUMAR PRADHAN VS	// // ()
245	WP(C)/0029219/2022	THE COLLECTOR, GANJAM PURNA CH. MOHARANA VS	TRILOCHAN PANIGRAHI VS	// // ()
246	WP(C)/0029220/2022	STATE OF ODISHA JYOTIRANJAN SAHOO VS	ABHISHEK DASH VS	// // ()
247	WP(C)/0029221/2022	STATE OF ODISHA NAMITAMANJARI SWAIN @ MOHAPATRA VS	SUKANTA KUMAR MISHRA VS	// // ()
248	WP(C)/0029222/2022	STATE OF ODISHA SABITA BEURA VS	AJIT KUMAR TRIPATHY VS	// // ()
249	WP(C)/0029223/2022	STATE OF ODISHA CHHABIRANI DAS ADHIKARI VS	SUKANTA KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0029224/2022	SUREKHA DEVI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
251	WP(C)/0029225/2022	SIMANCHAL PATRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
252	WP(C)/0029226/2022	SITUN PALIA @ PALEA VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
253	WP(C)/0029227/2022	RAMESH CHANDRA BANKIRA VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
254	WP(C)/0029228/2022	SANKAR CHARAN PALEYA VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
255	WP(C)/0029229/2022	DHANURDAR CHAMPATIRAY @ D.D.CHAMPATIRA VS STATE OF ODISHA	ANIRUDH SANGANERIA VS	// 0 //
256	WP(C)/0029230/2022	MALATI SOY VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
257	WP(C)/0029231/2022	DHANURDAR CHAMPATIRAY @ D.D.CHAMPATIRA VS STATE OF ODISHA	ANIRUDH SANGANERIA VS	// 0 //
258	WP(C)/0029232/2022	DHANURDAR CHAMPATIRAY @ D.D.CHAMPATIRA VS STATE OF ODISHA	ANIRUDH SANGANERIA VS	// 0 //
259	WP(C)/0029233/2022	ANSHUMAN PATNAIK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
260	WP(C)/0029234/2022	DHANURDAR CHAMPATIRAY @ D.D.CHAMPATIRA VS STATE OF ODISHA	ANIRUDH SANGANERIA VS	// 0 //
261	WP(C)/0029235/2022	DHANURDAR CHAMPATIRAY @ D.D.CHAMPATIRA	ANIRUDH SANGANERIA	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0029236/2022	KAUSHIK PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0029237/2022	JAGANNATH NAYAK	SARADA PRASANNA SARANGI	//
		VS	VS	0
		STEEL AUTHORITY OF INDIA, ROURKELA		//
264	WP(C)/0029238/2022	L. SANJUKTA SAHU	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0029239/2022	SAROJ KUMAR SINGH	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0029240/2022	PRUTHVIRAJ PARIDA	TAPAN KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0029241/2022	PURNA CHANDRA SAHOO	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0029242/2022	NIRUPAMA PALEI	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0029243/2022	DR. AJANTA SATAPATHY	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0029244/2022	JEETENDRIYA MAHAPATRA	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0029245/2022	ITISHREE MOHANTY	BIRANCHI KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0029246/2022	PRADEEP KUMAR NAYAK	PRATYUSHA NAIDU	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0029247/2022	SUPERINTENDING ENGINEER, TPCODL, BBSR CHANDRA PRAKASH BADHAI VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// // 0 //
274	WP(C)/0029248/2022	GYANA RANJAN PRUSTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
275	WP(C)/0029249/2022	RABI DEHURI VS STATE OF ODISHA	LAKSHMAN MISHRA VS	// 0 //
276	WP(C)/0029250/2022	NARAHARI NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
277	WP(C)/0029251/2022	NILIMA KUMARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
278	WP(C)/0029252/2022	ARTATRAN MOHANTY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
279	WP(C)/0029253/2022	KUBER BHUTIA VS CHIEF MANAGER CUM AO, UCO BANK, ANGUL	BIDYALOK MOHAPATRA VS	// 0 //
280	WP(C)/0029254/2022	M/S.UMA MAHESWAR MEDICINES, C.H.C., BALUGA VS STATE OF ODISHA	SUBASH CHANDRA MISHRA VS	// 0 //
281	WP(C)/0029255/2022	NABAKISHORE MANSINGH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
282	WP(C)/0029256/2022	TUMBORLLA GRAM PANCHAYAT, NABARANGPUR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
283	WP(C)/0029257/2022	KAILASH CHANDRA PANDA VS UNION OF INDIA	SUBASH CHANDRA PUSPALAKA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0029258/2022	PRAMOD CHANDRA ROUT VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
285	WP(C)/0029259/2022	BENUDHAR PANDA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
286	WP(C)/0029260/2022	HIMADRI JAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
287	WP(C)/0029261/2022	SUBRATA SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
288	WP(C)/0029262/2022	PRASANTA KUMAR DAS VS THE MEMBER, BOARD OF REVENUE, CUTTACK	SUBASH CHANDRA PUSPALAKA VS	// 0 //
289	WP(C)/0029263/2022	RUPABATI PARIDA VS DEPT. OF HEALTH AND FAMILY WELFARE, GOVT. OF ODISHA	TRILOCHAN RATH VS	// 0 //
290	WP(C)/0029264/2022	M/S C ENGINEERS AND BUILDERS PVT. LTD., CUTTACK VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
291	WP(C)/0029265/2022	RANJAN KUMAR ROUT VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
292	WP(C)/0029266/2022	AJAY KUMAR JENA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
293	WP(C)/0029267/2022	KHIROD BEHERA VS COMMISSIONER, SAMBALPUR MUNICIPAL CORPORATION	SUJATA JENA VS	// 0 //
294	WP(C)/0029268/2022	ASWINI KUMAR BAG VS COMMNR. SAMBALPUR MUNICIPAL CORP.	SUJATA JENA VS	// 0 //
295	WP(C)/0029269/2022	SMC OF GOVT. PRIMARY SCHOOL, CTC	MAHENDRA KUMAR SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0029270/2022	RABINARAYAN DAS	LINGARAJ SARANGI	//
		VS	VS	0
		BBSR MUNICIPAL CORPORATION		//
297	WP(C)/0029271/2022	PURUSOTTAM RANA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0029272/2022	MAA JAGAT JANANI WSHG, JAGATSINGHPUR	JAJATI KISHORE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0029273/2022	CHANDRA SEKHAR ACHARYA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0029274/2022	SACHINDRA NATH NANDI	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0029275/2022	PRAMOD KUMAR BEHERA	RAGHUNATH SINGH	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT.,R AND DM DEPT.		//
302	WP(C)/0029276/2022	SUDHANSU SEKHAR BHANJA	SITANSU MOHAN SINGH	//
		VS	VS	0
		THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, CTC		//
303	WP(C)/0029277/2022	MEENA KETAN SABAR	RAGHUNATH SINGH	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT.,R AND DM DEPT.		//
304	WP(C)/0029278/2022	SUDHANSU SEKHAR BHANJA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0029279/2022	SANTOSH KUMAR BISOYI	RAGHUNATH SINGH	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT.,R AND DM DEPT.		//
306	WP(C)/0029280/2022	JABAR KHAN	SITANSU MOHAN SINGH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0029281/2022	THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, CTC JAGADISH TANTI VS	MOHAMMAD AKRAM VS	// // ()
308	WP(C)/0029282/2022	ORISSA UNIVERSITY OF AGRICULTURAL TECHNOLOGY, BBSR SOUMYA RANJAN BARIK VS	SITANSU MOHAN SINGH VS	// // ()
309	WP(C)/0029283/2022	THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, CTC SUDHANSU SEKHAR BHANJA VS	SITANSU MOHAN SINGH VS	// // ()
310	WP(C)/0029284/2022	THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, CTC BIBASINI RAUTRAY VS	DURGESH NARAYAN RATH VS	// // ()
311	WP(C)/0029285/2022	STATE OF ODISHA ABHIMANYU JENA VS	DURGESH NARAYAN RATH VS	// // ()
312	WP(C)/0029286/2022	STATE OF ODISHA PRAMOD SAHOO VS	SITANSU MOHAN SINGH VS	// // ()
313	WP(C)/0029287/2022	THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, CTC MONALISHA SATPATHY VS	BINI MISHRA VS	// // ()
314	WP(C)/0029288/2022	STATE OF ODISHA TAPASWINI MISRA VS	DURGESH NARAYAN RATH VS	// // ()
315	WP(C)/0029289/2022	STATE OF ODISHA PHILIPS HARPAL VS	DURGESH NARAYAN RATH VS	// // ()
316	WP(C)/0029290/2022	STATE OF ODISHA M/S EMPHORIA WORKS PVT. LTD., BBSR VS	ABHIJIT DAS VS	// // ()
317	WP(C)/0029291/2022	OPTCL, BBSR CHINMAYEE DEVI VS	DILLIP KUMAR PATTANAYAK VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0029292/2022	BIMALINI PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR NAYAK VS	// 0 //
319	WP(C)/0029293/2022	KASHI PRASAD MODI VS COMMISSIONER OF ENDOWMENTS, ODISHA	SURESH KUMAR CHOUDHURY VS	// 0 //
320	WP(C)/0029294/2022	JACHINDRA KUMAR KHILLAR VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
321	WP(C)/0029295/2022	M/S SAMRAT ASSOCIATES, BBSR VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
322	WP(C)/0029296/2022	ASHOK KUMAR MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
323	WP(C)/0029297/2022	ADIKANDA SAHOO VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
324	WP(C)/0029298/2022	KANHU CHARAN KHILLAR VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
325	WP(C)/0029299/2022	SHANTI HESA VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //
326	WP(C)/0029300/2022	TIKESWAR PATEL VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
327	WP(C)/0029301/2022	YAMESWAR MOHAPATRA VS THE REGISTRAR, COOPERATIVE SOCIETIES, BBSR		// 0 //
328	WP(C)/0029302/2022	SAITECH ENGINEERS, BBSR VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// 0 //
329	WP(C)/0029303/2022	M/S RELIABLE SECURITY AND INTELLIGENCE SERVICES PRIVATE LTD.	SECURITY AND INTELLIGENCE SERVICES PRIVATE LTD.	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0029304/2022	MANAGING DIRECTOR, OMFED, BBSR GYANA RANJAN SAHOO	SANGRAM KESHARI BURMA	//
		VS	VS	0
331	WP(C)/0029305/2022	UNION OF INDIA DR. SAKTI PRASAD DAS	SOUBHAGYA SUNDAR DAS	//
		VS	VS	0
332	WP(C)/0029306/2022	THE UNION GOVT. OF INDIA M/S MDSG CONSTRUCTION PVT. LTD.,NUAPADA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
333	WP(C)/0029307/2022	STATE OF ODISHA HIMANSHU SEKHAR MISHRA	DAYANANDA MOHAPATRA	//
		VS	VS	0
334	WP(C)/0029308/2022	STATE OF ODISHA YAMESWAR MOHAPATRA		//
		VS	VS	0
335	WP(C)/0029309/2022	THE REGISTRAR, COOPERATIVE SOCIETIES, ODISHA SURATHA SUNA	S.K.SAMAL	//
		VS	VS	0
336	WP(C)/0029310/2022	STATE OF ORISSA M/S.GAMMON INFRASTRUCTURE PROJECTS LTD. GSDHANT	SDHANT DWIBEDI	//
		VS	VS	0
337	WP(C)/0029311/2022	STATE OF ODISHA PUSPALATA KHATUA	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
338	WP(C)/0029312/2022	THE STATE OF ODISHA COL. DEBTORU CHATTERJEE	DINESH PANDA	//
		VS	VS	0
339	WP(C)/0029313/2022	STATE OF ODISHA PARESH CHANDRA MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
340	WP(C)/0029314/2022	STATE OF ODISHA BHARAT BEHERA	SASWATI MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :02/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0029315/2022	RAVENSHAW UNIVERSITY, CUTTACK SUBASH CHANDRA BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0029316/2022	SANJUKTA MOHAPATRA VS STATE OF ODISHA	BIMBISAR DASH VS	// ()
343	WP(C)/0029317/2022	JADABA MAHARANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// ()
344	WP(C)/0029318/2022	SANGRAM KUMAR PATEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
345	WP(C)/0029319/2022	JASHOBANTI PRADHAN VS STATE OF ODISHA	BISWAJIT PRADHAN VS	// ()
346	WP(C)/0029320/2022	PRIYANKA PRIYADARSHINI PUJARI VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// ()
347	WP(C)/0029321/2022	SUJATAMANI PUHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
348	WP(C)/0029322/2022	SANTALAL DEEP VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// ()
349	WP(C)/0029323/2022	GANGADHAR SAHOO VS STATE OF ODISHA	BIBHUDHANANDA MUDULI VS	// ()
350	WP(C)/0029324/2022	RAJESH SINGH VS MADHUSMITA SAMANT	BIBEKANANDA BHUYAN VS	// ()
351	WP(C)/0029325/2022	PRAVAKAR KHILAR VS STATE OF ODISHA	MITHUN DAS VS	// ()

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0029326/2022	MAA AMBIKA SC/ST RESIDENTIAL SIKSHA SEVASHRANIKASINGHPUR VS PRINCIPAL SECY. TO GOVT., S AND ME DEPT., BBSR	KARUNAKRISHN	// 0 //
353	WP(C)/0029327/2022	AJAYA DAS VS STATE OF ORISSA	PURNA CHANDRA MISHRA VS	// 0 //
354	WP(C)/0029328/2022	ODISHA TAEKWONDO ASSOCIATION, PURI VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
355	WP(C)/0029329/2022	GOURIBALA NAYAK VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
356	WP(C)/0029330/2022	GOLAK MAJHI VS INCOME TAX OFFICER, WARD 1(1), CUTTACK	DIGANTA DAS VS	// 0 //
357	WP(C)/0029331/2022	BALARAM PATRA VS INCOME TAX OFFICER, WARD 2(1), BBSR	DIGANTA DAS VS	// 0 //
358	WP(C)/0029332/2022	NILA MADHAB SHG, BARANGPALI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
359	WP(C)/0029333/2022	BISHNU CHARAN PRUSTY VS MEMBER, BOARD OF REVENUE, ODISHA	AMIT PRASAD BOSE VS	// 0 //
360	WP(C)/0029334/2022	NATIONAL INSURANCE COMPANY LTD.,KOLKATA VS SEAGOLD OVERSEAS PVT. LTD.,BBSR	DINESH KUMAR PATRA VS	// 0 //
361	WP(C)/0029335/2022	DOLAMANI BUDHIA VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
362	ABLAPL/0014228/2022	KEDARNATH PASCHIMAKABAT VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	KHURDA MODEL /294 /2022 0 //
363	ABLAPL/0014229/2022	DEEPAK KUMAR BEHERA @ DIPAK BEHRA	KARTIK CHANDRA TRIPATHY	BETNOTI /336 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0014230/2022	SUSHIL DEHURY @ SUSHIL KUMAR DEHURY	PRIYA RANJAN SINGH	DHENKANAL SADAR /549 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0014231/2022	PURNENDU KUMAR THATOI	PRANAB KUMAR SAMANTRAY	SOSO /178 /2022
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0014232/2022	PRAKASH NAIK	SAROJ KUMAR DASH	DHENKANAL SADAR /522 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0014233/2022	AJAYA KUMAR ROUSTRAY	AJIT KUMAR PANDA	BEGUNIA P.S. /282 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0014234/2022	PINTU SINGH	MAHES DAS	BAMUNIGAM /21 /2018
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0014235/2022	KASINATH GOUDA	DEEPAK PANDA	PURUSHOTTAMPUR /525 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0014236/2022	PRASANT MALIK	PRAMODA KUMAR MISHRA	AUL /430 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0014237/2022	CHHOTU @ SIPAK TANDI	SUSHANTA KUMAR JOSHI	TUREIKELA /142 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0014238/2022	GADADHAR MALLIK @ GODHI MALLIK	UPENDRA KUMAR SAMAL	AUL /393 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0014239/2022	KRUSHNA CHANDRA NAIK	SUBASH CHANDRA SAHOO	KASHIPUR /133 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0014240/2022	HIMARIKA NARAPA	SUCHIT KUMAR NAYAK	NARAYANPATNA /91 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0014241/2022	STATE OF ODISHA AJIT ROUT VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /493 /2022 ()
376	ABLAPL/0014242/2022	STATE OF ODISHA PAPU @ KRUSHNA CHANDRA ROUT VS	BISWARANJAN DALAI VS	// KUJANGA /359 /2022 ()
377	ABLAPL/0014243/2022	STATE OF ODISHA SANJIV KUMAR PATEL VS	KOUSIK ANANDA GURU VS	// G.R.P.S.,SAMBALPUR /96 /2022 ()
378	ABLAPL/0014244/2022	STATE OF ODISHA PRAVAKAR SAHOO VS	BASANTA KUMAR DAS VS	// BALICHANDRAPUR /359 /2022 ()
379	ABLAPL/0014245/2022	STATE OF ODISHA ANIRUDHA MOHANTY VS	PANCHANAN PANIGRAHI VS	// /0 ()
380	ABLAPL/0014246/2022	STATE OF ODISHA MOHAN KHUNTULI VS	TIKERAM MEHER VS	// MANAMUNDA /167 /2021 ()
381	ABLAPL/0014247/2022	STATE OF ODISHA DEEPAK NAYAK VS	SUBAS CHANDRA DAS VS	// BASTA /263 /2022 ()
382	ABLAPL/0014248/2022	STATE OF ODISHA SIBA @ KALINGA KESHARI MAHALIK VS	TUSAR KUMAR MISHRA VS	// KANPUR /159 /2022 ()
383	ABLAPL/0014249/2022	STATE OF ODISHA KUNI BEHERA VS	SUBAS CHANDRA DAS VS	// BASTA /146 /2015 ()
384	ABLAPL/0014250/2022	STATE OF ODISHA HAREKRUSHNA GIRI VS	SUBAS CHANDRA DAS VS	// SINGLA /128 /2022 ()
385	ABLAPL/0014251/2022	STATE OF ODISHA SAMBHUNATH BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// ASTARANGA /218 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :02/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0014252/2022	NAKULA KUMAR RANA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Dhamara Police Station /131 /2022 () //
387	ABLAPL/0014253/2022	SURYAKANTA BARAD VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH /75 /2016 () //
388	ABLAPL/0014254/2022	YAKUB KHAN @ JIBAR KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
389	ABLAPL/0014255/2022	MD. LIAQUOT ALLI @ LIYAKAT ALLI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ATTABIRA /306 /2022 () //
390	ABLAPL/0014256/2022	DILLIP KUMAR LENKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /285 /2022 () //
391	ABLAPL/0014257/2022	SRIKANTA KUMBHAR VS STATE OF ODISHA	KARUNAKAR RATH VS	RAYAGADA TOWN /158 /2022 () //
392	ABLAPL/0014258/2022	PANCHU SINGH VS STATE OF ODISHA	KALPATARU MISHRA VS	CUTTACK SADAR /477 /2022 () //
393	ABLAPL/0014259/2022	BIHARI PRADHAN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /124 /2009 () //
394	ABLAPL/0014260/2022	PRABHAKAR MALIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	SABARANG /160 /2022 () //
395	ABLAPL/0014261/2022	RAJANA WATEKA @ RAJANA HUIKA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NARAYANPATNA /91 /2022 () //
396	ABLAPL/0014262/2022	SIBU @ DIPTI RANJAN SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /586 /2022 () //
397	ABLAPL/0014263/2022	SUBRAT LUHA	LINGARAJ SARANGI	/ /0

ORISSA HIGH COURT**FILING REPORT AS ON :02/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0014264/2022	SUNIL KUMAR BEHERA	LINGARAJ SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0014265/2022	MINATI BEHERA	AMARESH CHANDRA SAMAL	KHUNTA /242 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0014266/2022	AMIYA KUMAR JENA	AMULYA RATNA PANDA	MANGALPUR /104 /2022
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0014267/2022	ANITA MOHAPATRA	AMLAN SHAKTI PAUL	LINGARAJ P.S. /238 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0014268/2022	PRADIPTA KUMAR PATRA	DHANANJAYA NAYAK	ITAMATI /252 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0014269/2022	ASHOK KUMAR SAHU	AJIT KUMAR MOHANTY	SINAPALI /218 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0014270/2022	NARAHARI NAYAK	PRASANTA KUMAR SATAPATHY	SOSO /178 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0014271/2022	PANDAB BHOI @ KABA BHOI	LAXMIDHAR MAHAPATRA	BRAHMAGIRI /240 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0014272/2022	FAKRUDDIN KHAN	SK. ZAFARULLA	BHADRAK RURAL /530 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0014273/2022	FAKRUDDIN KHAN	SK.ZAFARULLA	SABARANG /176 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0014274/2022	BIJAYA MOHANTY	MANOJ KUMAR MALLICK	NIALI /424 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0014275/2022	STATE OF ODISHA JAYDEV BISWAL VS	PRADIPTA KUMAR PATTANAİK VS	// BAIDESWAR /131 /2022 ()
410	ABLAPL/0014276/2022	STATE OF ODISHA DEBABRATA KANDI VS	SANAT KUMAR DAS VS	// MADHUPATNA /282 /2022 ()
411	ABLAPL/0014277/2022	STATE OF ODISHA KESHAB CHANDRA SING VS	BASANTA KUMAR DAS VS	// BARIPADA SADAR /182 /2022 ()
412	ABLAPL/0014278/2022	STATE OF ODISHA INDUBHUSAN DAS VS	SIDHARTHA DAS VS	// BHUBANESWAR VIGILANCE /35 /2022 ()
413	ABLAPL/0014279/2022	STATE OF ODISHA(VIG.) JHANKAR BHINDE VS	SK. ZAFARULLA VS	// BALASORE TOWN /248 /2022 ()
414	ABLAPL/0014280/2022	STATE OF ODISHA PRATAP BISWAL VS	ARUN KUMAR DAS-1 VS	// GONDIA /75 /2022 ()
415	ABLAPL/0014281/2022	STATE OF ODISHA SABITA SETHI VS	AMLAN SHAKTI PAUL VS	// PATTAMUNDAI /522 /2022 ()
416	ABLAPL/0014282/2022	STATE OF ODISHA RANJAN KUMAR PRADHAN VS	SATYA RANJAN MULIA VS	// COLLIERY /532 /2022 ()
417	ABLAPL/0014283/2022	STATE OF ODISHA YUNUS MOHAMMED @ PATI VS	PRASANNA KUMAR MOHANTY VS	// JATNI P.S. /536 /2021 ()
418	ABLAPL/0014284/2022	STATE OF ODISHA MUKUNDA SWAIN VS	LAXMIDHR MAHAPATRA VS	// NANDANKANAN /157 /2022 ()
419	ABLAPL/0014285/2022	STATE OF ODISHA DEBASHREE PRAKASH KUMAR BISWAL VS	NIROD KUMAR SAHU VS	// PIRAHAT P.S /178 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :02/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0014286/2022	NARAYAN SAHU VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KODALA /168 /2022 () //
421	ABLAPL/0014287/2022	SIBANANDA SAHU VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	TOMANDO /259 /2022 () //
422	ABLAPL/0014288/2022	BIKU @ VIKASH GOCHHAYAT VS STATE OF ODISHA	UMARANI PANDA VS	PURIGHAT /269 /2022 () //
423	ABLAPL/0014289/2022	AMARESH CHANDRA NAYAK VS STATE OF ODISHA	AMIT KUMAR NATH VS	PARJANG /488 /2022 () //
424	ABLAPL/0014290/2022	JYOTI RANJAN SASMAL VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	GOLANTHARA (BERHAMPUR) /365 /2022 () //
425	ABLAPL/0014291/2022	RAJESH BUDHIA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	THELKOLOI PS /216 /2022 () //
426	ABLAPL/0014292/2022	DHARMENDRA PANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTAMAL /157 /2022 () //
427	ABLAPL/0014293/2022	BASUDEV MALBISHOYI VS STATE OF ODISHA	RAMDAS ACHARY VS	BADAGODA P.S. /364 /2022 () //
428	ABLAPL/0014294/2022	AMIT KUMAR DANDAPAT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BARIPADA TOWN /928 /2022 () //
429	ABLAPL/0014295/2022	JHARI PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /282 /2022 () //
430	ABLAPL/0014296/2022	MANTIBALA SWAIN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	NAYAGARH SADAR /161 /2022 () //
431	ABLAPL/0014297/2022	BIJAY KUMAR SETHI	NEPOLEON SAHANI	PIPLI /542 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0014298/2022	GADARA @ SURYAKANTA PAIKARAY @ SURYA KANTA PAIKARAY @ SURYA KANTA PAIKARAY	BIJAY KUMAR BHERKRAY	KHURDA SADAR /208 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0014299/2022	BIJAY KUMAR SETHI	NEPOLEON SAHANI	PIPLI /541 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0014300/2022	BHRAMARBAR @ BHRAMAR SAHOO	SATYA RANJAN MULIA	ANGUL SADAR PS /862 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0014301/2022	BRAJABANDHU SWAIN	NEPOLEON SAHANI	PIPLI /540 /2022
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0014302/2022	BISHAL NAG	SUSHANTA KUMAR PRADHAN	KHETRARAJPUR /297 /2022
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :02/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	16/2022 RVWPET(RPC)/39/2019	STATE OF ODISHA-MP	
2	27/2022 ARBP/74/2022	N.G. PROJECTS PVT. LTD.-MP	SIDHANT DWIBEDI
3	67/2022 RFA/90/2005	MOHANLAL AGARWAL-MP	M/S.AKHIL MOHAPATRA
4	92/2022 TRPCRL/96/2022	SARAT KUMAR SAHOO-MP	PANCHANAN PANIGRAHI
5	93/2022 TRPCRL/97/2022	JAGAMOHAN KHUNTIA-MP	SANJAY KUMAR PATTANAIAK
6	94/2022 TRPCRL/98/2022	LITAN KUMAR JETHY@JETHI-MP	PRAVASH CHANDRA JENA
7	258/2022 MATA/223/2022	CHANDRABHANU MISHRA-MP	RABINDRANATH BARIK
8	259/2022 MATA/225/2022	NIBEDITA SAHOO-MP	ASHWINI KUMAR DAS
9	270/2022 CONTC/1867/2022	KEDARASWAR BARIK-MP	
10	271/2022 CONTC/1865/2022	LALA PRIYA RANJAN CHAND-MP	
11	271/2022 CONTC/1865/2022	LALA PRIYA RANJAN CHAND-MP	
12	272/2022 CONTC/6249/2022	SACHIDANANDA MOHANTY-MP	SARAT CHANDRA SAMAL
13	297/2022 RVWPET/228/2022	ABANI KUMAR PADHY-MP	M/S.RAMA KRISHNA BISOI, P.K.DASH
14	298/2022 RVWPET/299/2022	KASTURABA GANDHI MATRUNIKETAN, PAIKAMAL-MP	SISIR KUMAR PUROHIT
15	362/2022 RPFAM/66/2022	CHINMAY PATNAIK-MP	
16	390/2022 CRLMP/2280/2022	LAKESH CHANDRA BEHERA-MP	BISWARANJAN MOHAPATRA
17	391/2022 CRLMP/2269/2022	SUJIT KUMAR MOHANTY-MP	CHEERA RANJAN SATAPATHY
18	392/2022 CRLMP/2281/2022	BISHNUPRIYA RANASINGH-MP	MRITUNJAY BANERJEE
19	474/2022 TRP(C)/426/2022	RAJALAXMI BEHERA-MP	NETRANANDA BISWAL
20	475/2022 TRP(C)/427/2022	SASMITA RAUTRAY-MP	SATYA NARAYAN MISHRA 4
21	659/2022 FAO/138/2021	ALOK KUMAR CHOUDHURY-MP	S.K.SAMAL
22	660/2022 FAO/387/2022	SARASWATI PRADHAN-MP	DEBASISH PATNAIK
23	661/2022 FAO/384/2022	BANDHABI BISWAL-MP	DEBASISH PATNAIK
24	662/2022 FAO/385/2022	PRASANTA KUMAR SWAIN-MP	DEBASISH PATNAIK
25	663/2022 FAO/386/2022	SURESH BAGARTTI-MP	DEBASISH PATNAIK
26	715/2022	BABULA SETHI-MP	RANJITA DHAL

27	CRLREV/390/2022 716/2022	SHAIKH ROWNAQUE ALI-MP	CHIRANJEEV BIDYABHUSHAN
28	CRLREV/315/2022 717/2022	SHAIKH ROWNAQUE ALI-MP	CHIRANJEEV BIDYABHUSHAN
29	CRLREV/315/2022 718/2022	LOPITA MISHRA@MAMA-MP	ROHIT RANJAN RAY
30	CRLREV/448/2022 1132/2022	MULLA SURYA NARAYAN PRADHAN-MP	SUPRIYO RANJAN MAHAPATRA
31	RSA/293/2022 1133/2022	STATE OF ORISSA-MP	
32	RSA/249/2016 1134/2022	STATE OF ORISSA-MP	
33	RSA/249/2016 1135/2022	STATE OF ORISSA-MP	
34	RSA/249/2016 1136/2022	CHITTA RANJAN KAR-MP	AMITAV DAS
35	RSA/148/2022 1146/2022	ABHIRAM SAHU-MP	BIPLAB P.B. BAHALI
36	CMP/1095/2022 1147/2022	PRAVAKAR BEHERA-MP	MAHESWAR MOHANTY
37	CMP/1096/2022 1148/2022	GOLEKHA BARDHAN-MP	PRASANNA KU PARHI
38	CMP/296/2022 1149/2022	SUMATI DAS-MP	AMIT PRASAD BOSE
39	CMP/1432/2019 1150/2022	SUMATI DAS-MP	AMIT PRASAD BOSE
40	CMP/1475/2019 1151/2022	SUMATI DAS-MP	AMIT PRASAD BOSE
41	CMP/1476/2019 1152/2022	SARAT KUMAR SAHOO @ SARALA SAHOO-MP	H.S.SATAPATHY
42	CMP/1099/2022 1153/2022	SRIKANTA KISHORE BAL-MP	M/S.MAMATA MISHRA
43	CMP/58/2019 1194/2022	DEBI PRASAD MISHRA AND OTHERS-MP	M/S S.DAS
44	WPC(OAC)/4584/2015 1195/2022	MANMATH NANDA SWAIN-MP	
45	WPC(OAC)/1802/2014 1232/2022	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	M/S.MOHAN CH. NAYAK
46	MACA/1025/2017 1233/2022	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	M/S.MOHAN CH. NAYAK
47	MACA/1025/2017 1234/2022	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	M/S.MOHAN CH. NAYAK
48	MACA/1025/2017 1235/2022	NEW INDIA ASSURANCE CO.LTD.-MP	
49	MACA/182/2017 1236/2022	THE MANAGER, LEGAL CELL, M/S.NEW INDIA ASSURANCE CO.LTD.-MP	CHOICE P.K.DIMAR SARANGI
50	MACA/584/2022 1237/2022	GHANASHYAM JENA-MP	M/S.RAMESH CH.PRADHAN
51	MACA/567/2016 1238/2022	D.M.,ORIENTAL INSURANCE COMPANY LTD.-MP	SANTOSH KUMAR MOHANTY
52	MACA/585/2022 1239/2022	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.-MP	M/S.JHIMBALA PATI
53	MACA/587/2022 1240/2022	M/S.SHRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
54	MACA/588/2022 1241/2022	M/S. SHRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
55	MACA/590/2022 1821/2022	RANJITA PARIDA-MP	RABINDRA NATH BARIK
56	CRLA/976/2022 1822/2022	BANAMALI BADAMUNDI @ BADARAITA @ RAITA-MP	M/S.B.R.TRIPATHY
57	CRLA/266/2019 1823/2022	RANJITA PARIDA-MP	RABINDRA NATH BARIK
	CRLA/976/2022		

58	1824/2022 CRLA/977/2022	TRINATH BAURI-MP	PRASANNA KUMAR MISHRA
59	1825/2022 CRLA/977/2022	TRINATH BAURI-MP	PRASANNA KUMAR MISHRA
60	1826/2022 CRLA/978/2022	SIBA @ GOBARDHAN NAIK-MP	SUSANTA SEKHAR MOHAPATRA
61	1827/2022 CRLA/978/2022	SIBA @ GOBARDHAN NAIK-MP	SUSANTA SEKHAR MOHAPATRA
62	1828/2022 CRLA/979/2022	RAJESH KUMAR PATEL-MP	BIBHU PRASAD MOHANTY
63	1829/2022 CRLA/979/2022	RAJESH KUMAR PATEL-MP	BIBHU PRASAD MOHANTY
64	1830/2022 CRLA/488/2019	CHHABILAL BANCHHOR-MP	SANGRAM KESHARI ROUT
65	1831/2022 CRLA/139/2016	SUBASH SIKDAR-MP	M/S.RAKESH KU. DASH S.K.SAMANTARAY G.N.PARID
66	1832/2022 CRLA/980/2022	SAMIR KALO @ CHIKU-MP	BIJAYA KUMAR RAGADA
67	1833/2022 CRLA/981/2022	GOVINDA KHATI-MP	BIJAYA KUMAR RAGADA
68	1834/2022 CRLA/166/2016	BIRAMITRA KHAMARI-MP	M/S.SOURA CH.MOHAPATRA, M/S. MITHUN DAS,P.S.I
69	1835/2022 CRLA/982/2022	SURAJ SINGH-MP	PRATIK NAYAK
70	1836/2022 CRLA/982/2022	SURAJ SINGH-MP	PRATIK NAYAK
71	1967/2022 BLAPL/3830/2022	DURGA PRASANNA MISHRA-MP	
72	1968/2022 BLAPL/5290/2022	RAVI SAINI-MP	
73	1969/2022 BLAPL/10921/2022	SANTOSH KUMAR GUPTA-MP	BISWAJIT NAYAK
74	1970/2022 BLAPL/9056/2022	JAGADISH JENA @ JAGA-MP	
75	1971/2022 BLAPL/9908/2022	PRAFULLA DASH-MP	
76	1972/2022 BLAPL/8194/2022	KRISHNA DAS-MP	JUGALA KISHORE PANDA
77	2209/2022 ABLAPL/13932/2022	NIRANJAN NAYAK-MP	PRASANTA KUMAR MISHRA
78	2210/2022 ABLAPL/13237/2022	PRASANNA KUMAR SAHOO-MP	
79	2211/2022 ABLAPL/13351/2022	ADITYA PRASAD SAHOO-MP	
80	2212/2022 ABLAPL/13496/2022	HEMANT KUMAR DORA-MP	
81	2213/2022 ABLAPL/6650/2022	SATYAPRIYA SUAR @ PADIHARI-MP	
82	2214/2022 ABLAPL/13173/2022	HUNDA @ SUKANTA ROUT-MP	
83	2215/2022 ABLAPL/13088/2022	SABITA MALIK @ NALI MALIK-MP	
84	2216/2022 ABLAPL/14672/2019	SUKANTI @ SUSANTI MOHARANA-MP	
85	2217/2022 ABLAPL/15989/2021	AMIN PRADHAN-MP	
86	2218/2022 ABLAPL/7426/2022	MD. SIHABUDDIN-MP	
87	2219/2022 ABLAPL/12700/2022	CHANDRAMANI KATA-MP	
88	2220/2022 ABLAPL/11855/2020	MANOJ KUMAR MAJHI-MP	
89	2221/2022	KRUPASINDHU PARIDA-MP	

90	ABLAPL/12225/2022 2222/2022	RASHMIRANJAN TRIPATHY-MP	
91	ABLAPL/8208/2022 2223/2022	GATIKRUSHNA BEHERA-MP	
92	ABLAPL/12416/2022 2224/2022	TAPU @ KABIRAJ BISWAL-MP	
93	ABLAPL/10018/2022 2225/2022	SANJAY ROUT@ SANJAYA KUMAR ROUTA-MP	
94	ABLAPL/2575/2022 2226/2022	KISHOR LAL SONI @ KISHOR KUMAR SONI-MP	
95	ABLAPL/11550/2022 2227/2022	RAKESH BAGARTY-MP	
96	ABLAPL/12813/2022 2228/2022	BUNU MANGARAJ @ SUSANTA KUMAR MANGARAJ-MP	
97	ABLAPL/10809/2022 2552/2022	PRAVASH CHANDRA MOHANTY-MP	AJIT KUMAR MOHANTY
98	CRLMC/3296/2022 2553/2022	DHIRENDRA SAHOO-MP	
99	CRLMC/4078/2015 2554/2022	MINATI SAMANTARAY-MP	HEMANT KUMAR MUND
100	CRLMC/3297/2022 2555/2022	BRAJA SUNDAR SAHOO-MP	
101	CRLMC/2363/2022 2556/2022	MADHABANANDA JENA@MADHA-MP	ARIJEET MISHRA
102	CRLMC/3299/2022 2557/2022	ALTAF HUSEN-MP	J.N.PANDA
103	CRLMC/3302/2022 2558/2022	DEBARAJ BEHERA-MP	SIDDHARTH GOUTAM DAS
104	CRLMC/867/2022 2559/2022	BIJAYA KUMAR ROUT-MP	BANSHIDHAR BAUG
105	CRLMC/3284/2022 2560/2022	BIJAYA KUMAR ROUT-MP	BANSHIDHAR BAUG
106	CRLMC/3284/2022 2561/2022	SUDHIR CHANDRA PATTNAIK-MP	
107	CRLMC/3050/2022 2562/2022	UMESH@AMARESH CHANDRA PANDA-MP	ANIRUDHA DAS
108	CRLMC/3307/2022 2563/2022	SAROJ KUMAR TARASIA-MP	RABI NARAYAN MOHANTY
109	CRLMC/3308/2022 2564/2022	JAYASHREE MOHANTY-MP	PITAMBAR ACHARYA
110	CRLMC/1447/2020 2565/2022	SUMANTA DAS-MP	JAYAKRISHNA MOHAPATRA
111	CRLMC/3312/2022 2566/2022	SUMANTA DAS-MP	JAYAKRISHNA MOHAPATRA
112	CRLMC/3312/2022 2567/2022	SAHADAT MANDAL-MP	PRIYA RANJAN SINGH
113	CRLMC/3313/2022 2568/2022	MITU NAYAK-MP	MANAS CHAND
114	CRLMC/3314/2022 2569/2022	PRAVAT KUMAR SAHOO-MP	SURYAKANTA JENA
115	CRLMC/3315/2022 2570/2022	BASANT PRASAD-MP	PABITRA KUMAR NAYAK
116	CRLMC/3319/2022 2571/2022	T. PRASAD RAO DORA-MP	GOKULANANDA MOHAPATRA
117	CRLMC/560/2020 2572/2022	PRASANT @PERSURAM PAIKARAY-MP	BIPLAB KUMAR DASH
118	CRLMC/3320/2022 2573/2022	PRASANT @PERSURAM PAIKARAY-MP	BIPLAB KUMAR DASH
119	CRLMC/3320/2022 3454/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
120	WA/1444/2022 3455/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
	WA/1444/2022		

121	3456/2022 WA/1444/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
122	3457/2022 WA/1445/2022	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA, A.G.A.
123	3458/2022 WA/1445/2022	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA, A.G.A.
124	3459/2022 WA/1445/2022	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA, A.G.A.
125	3460/2022 WA/1446/2022	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA, A.G.A.
126	3461/2022 WA/1446/2022	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA, A.G.A.
127	3462/2022 WA/1446/2022	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA, A.G.A.
128	3463/2022 WA/1447/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
129	3464/2022 WA/1447/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
130	3465/2022 WA/1447/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
131	3466/2022 WA/1448/2022	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA, A.G.A.
132	3467/2022 WA/1448/2022	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA, A.G.A.
133	3468/2022 WA/1448/2022	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA, A.G.A.
134	3469/2022 WA/1449/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
135	3470/2022 WA/1449/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
136	3471/2022 WA/1449/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
137	14979/2022 WP(C)/29183/2022	CHAMARA NAG @ CHAMARA CHANDRA NAG-MP	TIRTH KUMAR SAHU
138	14980/2022 WP(C)/29185/2022	CHANDRAMANI MUGRI-MP	TIRTH KUMAR SAHU
139	14981/2022 WP(C)/29190/2022	SK. NURUDDIN-MP	BIJAYA KUMAR BEHERA
140	14982/2022 WP(C)/32672/2021	PRAFULLA KUMAR SAHOO-MP	
141	14983/2022 WP(C)/29191/2022	SUDHARANI SAHOO-MP	SUBRATA MISHRA
142	14984/2022 WP(C)/29192/2022	ABUL PRADHAN-MP	TRILOCHAN NANDA
143	14985/2022 WP(C)/28219/2022	MADHUSUDAN PANDA-MP	SOUBHAGYA KUMAR DASH
144	14986/2022 WP(C)/29197/2022	BIRENDRA KESHARI ARUKHA-MP	GOPAL KRISHNA NAYAK
145	14987/2022 WP(C)/29206/2022	PRATYUSH KUMAR BEHERA-MP	MANOJA KUMAR KHUNTIA
146	14988/2022 WP(C)/29207/2022	GOURANGA CHARAN PANDA-MP	PARTHA SARATHI NAYAK
147	14989/2022 WP(C)/29208/2022	DR. ARCHANA MISHRA-MP	DAYANANDA MOHAPATRA
148	14990/2022 WP(C)/29209/2022	MAYADHAR JENA-MP	SASWATI MOHAPATRA
149	14991/2022 WP(C)/14311/2014	KARUNAKAR SAMAL-MP	M/S.KISHORE KU.JENA
150	14992/2022 WP(C)/16397/2018	P.N.PARIDA-MP	M/S.AVIJIT PATNAIK
151	14993/2022 WP(C)/28685/2022	MANOJ DASH-MP	KANANBALA ROY CHOUDHURY
152	14994/2022	LAXMIDHAR SWAIN-MP	SUBASH CHANDRA PUSPALAKA

153	WP(C)/7641/2022 14995/2022 WP(C)/29214/2022	M/S PARADIP PARIVAHAN PVT. LTD.,BBSR-MP	KANANBALA ROY CHOUDHURY
154	14996/2022 WP(C)/29216/2022	PRABASINI PANDA-MP	DURGESH NARAYAN RATH
155	14997/2022 WP(C)/19271/2016	RASHMI ROSHAN@NIGAR-MP	M/S.SIDHESWAR MOHANTY
156	14998/2022 WP(C)/29218/2022	PRAMILA BARIK-MP	SANJAY KUMAR PRADHAN
157	14999/2022 WP(C)/29222/2022	SABITA BEURA-MP	AJIT KUMAR TRIPATHY
158	15000/2022 WP(C)/29177/2022	PAWAN KUMAR TULSIAN @ PAWAN KUMAR TULSIYAN-MP	AMITABH PRADHAN
159	15001/2022 WP(C)/29233/2022	ANSHUMAN PATNAIK-MP	SATYA RANJAN PATI
160	15003/2022 WP(C)/25994/2022	DEBASIS MOHANTY-MP	BISWABIHARI MOHANTY
161	15004/2022 WP(C)/25993/2022	SUSANTA KUMAR MOHANTY-MP	BISWABIHARI MOHANTY
162	15005/2022 WP(C)/21807/2022	GITARANI BEHERA-MP	BIBEKANANDA BHUYAN
163	15006/2022 WP(C)/21807/2022	GITARANI BEHERA-MP	BIBEKANANDA BHUYAN
164	15007/2022 WP(C)/29238/2022	L. SANJUKTA SAHU-MP	KOUSIK ANANDA GURU
165	15008/2022 WP(C)/29242/2022	NIRUPAMA PALEI-MP	NIRANJAN LENKA
166	15009/2022 WP(C)/29247/2022	CHANDRA PRAKASH BADHAI-MP	SIDHESWAR MOHANTY
167	15010/2022 WP(C)/28784/2022	SWARNALATA SAHU-MP	PRAFULLA KUMAR KAR
168	15011/2022 WP(C)/29250/2022	NARAHARI NAYAK-MP	PRASANTA KUMAR SATAPATHY
169	15012/2022 WP(C)/29254/2022	M/S.UMA MAHESWAR MEDICINES, C.H.C., BALUGAON CAMPUS-MP	SINDHU MISHRA
170	15013/2022 WP(C)/29253/2022	KUBER BHUTIA-MP	BIDYALOK MOHAPATRA
171	15014/2022 WP(C)/29265/2022	RANJAN KUMAR ROUT-MP	GYANARANJAN SETHI
172	15015/2022 WP(C)/29266/2022	AJAY KUMAR JENA-MP	SUBASH CHANDRA PUSPALAKA
173	15016/2022 WP(C)/11629/2021	SIKHARA SAMAL-MP	BIBEKANANDA BHUYAN
174	15017/2022 WP(C)/41338/2021	LALITA PANDA-MP	APARESH BHOI
175	15018/2022 WP(C)/29267/2022	KHIROD BEHERA-MP	SUJATA JENA
176	15019/2022 WP(C)/29268/2022	ASWINI KUMAR BAG-MP	SUJATA JENA
177	15020/2022 WP(C)/29271/2022	PURUSOTTAM RANA-MP	SUBASH CHANDRA PUSPALAKA
178	15021/2022 WP(C)/29270/2022	RABINARAYAN DAS-MP	LINGARAJ SARANGI
179	15022/2022 WP(C)/29272/2022	MAA JAGAT JANANI WSHG, JAGATSINGHPUR-MP	JAJATI KISHORE MOHANTY
180	15023/2022 WP(C)/29273/2022	CHANDRA SEKHAR ACHARYA-MP	SUBASH CHANDRA PUSPALAKA
181	15024/2022 WP(C)/29256/2022	TUMBORLLA GRAM PANCHAYAT, NABARANGPUR-MP	MOHENDRA KUMAR MOHAPATRO
182	15025/2022 WP(C)/29292/2022	BIMALINI PRADHAN-MP	PRAKASH KUMAR NAYAK
183	15026/2022 WP(C)/29292/2022	BIMALINI PRADHAN-MP	PRAKASH KUMAR NAYAK

184	15027/2022 WP(C)/29293/2022	KASHI PRASAD MODI-MP	SURESH KUMAR CHOUDHURY
185	15028/2022 WP(C)/29002/2022	BISWA BIHARI MANDHATA-MP	HEMANTA KUMAR ROUT
186	15029/2022 WP(C)/29296/2022	ASHOK KUMAR MISHRA-MP	DR. BINODA KUMAR MISHRA
187	15030/2022 WP(C)/29295/2022	M/S SAMRAT ASSOCIATES, BBSR-MP	BIBHUTI BHUSAN MISHRA
188	15031/2022 WP(C)/29296/2022	ASHOK KUMAR MISHRA-MP	DR. BINODA KUMAR MISHRA
189	15032/2022 WP(C)/20144/2022	SUSHREE SANGEETA PANDA-MP	BHABANI SHANKAR DAS PARIDA
190	15033/2022 WP(C)/19275/2021	NIVA NAYAK-MP	
191	15034/2022 WP(C)/19498/2022	MANOJ KUMAR SAMAL-MP	KUNAL KUMAR SWAIN
192	15035/2022 WP(C)/9985/2014	RABINDRANATH PARIDA-MP	M/S.N.K.SAHU
193	15036/2022 WP(C)/25473/2022	SAGAR AGARWAL-MP	SOUMYA MISHRA
194	15037/2022 WP(C)/29303/2022	M/S RELIABLE SECURITY AND INTELLIGENCE SERVICE, ORISSA BAPTIST MISSION, MP	
195	15038/2022 WP(C)/1902/2022	MADHAB KUMAR BEHERA-MP	AUROVINDA MOHANTY
196	15039/2022 WP(C)/29304/2022	GYANA RANJAN SAHOO-MP	SANGRAM KESHARI BURMA
197	15040/2022 WP(C)/23270/2012	ABHAYA KU.PANDA-MP	M/S.UMESH CH.PATNAIK, M/S.PRASANNA KUMAR PA
198	15041/2022 WP(C)/29306/2022	M/S MDSG CONSTRUCTION PVT. LTD.,NUAPADA-MP	PRABODHA CHANDRA NAYAK
199	15042/2022 WP(C)/29305/2022	DR. SAKTI PRASAD DAS-MP	SOUBHAGYA SUNDAR DAS
200	15043/2022 WP(C)/29307/2022	HIMANSHU SEKHAR MISHRA-MP	DAYANANDA MOHAPATRA
201	15044/2022 WP(C)/20985/2022	AKSHAYA KUMAR SUNDARAY-MP	ACHYUTANANDA PATTANAİK
202	15045/2022 WP(C)/29311/2022	PUSPALATA KHATUA-MP	RAGHUNATH DAS MOHAPATRA
203	15046/2022 WP(C)/15393/2019	SACHIRANI PANDA @ SRI SACHIRANI PANDA-MP	M/S.DEBA PRASADA MOHAPATRA
204	15047/2022 WP(C)/29314/2022	BHARAT BEHERA-MP	SASWATI MOHAPATRA
205	15048/2022 WP(C)/29318/2022	SANGRAM KUMAR PATEL-MP	KUNAL KUMAR SWAIN
206	15049/2022 WP(C)/29320/2022	PRIYANKA PRIYADARSHINI PUJARI-MP	SHUBHENDU KUMAR PARIDA
207	15050/2022 WP(C)/29322/2022	SANTALAL DEEP-MP	NIRA SUNDAR PANDA
208	15051/2022 WP(C)/29326/2022	MAA AMBIKA SC/ST RESIDENTIAL SIKSHA SEVASHRAM, KALANIKHIL, MP	
209	15052/2022 WP(C)/29325/2022	PRAVAKAR KHILAR-MP	MITHUN DAS
210	15053/2022 WP(C)/29328/2022	ODISHA TAEKWONDO ASSOCIATION, PURI-MP	ASIT KUMAR CHAUDHURY
211	15054/2022 WP(C)/29333/2022	BISHNU CHARAN PRUSTY-MP	AMIT PRASAD BOSE
212	15055/2022 WP(C)/29334/2022	NATIONAL INSURANCE COMPANY LTD.,KOLKATA-MP	DINESH KUMAR PATRA